

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 53/(MAH)/2014
CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 07.03.2017

NAME OF THE PARTIES:

Mr. Gopal Ahuja

V/s.

M/s. Bhalchandra Trading Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Z. T. ANSHYARUJINA with R. B. GANDHI P. S. DAMODAR MAKAMDAR R. A. JAIN	ADVOCATES i/b KANUN & CO for R ₂	
2.	A. S. KAMAT i/b M. B. Desai Desai Cunningham & Mulla	ADVOCATE Advocates for R. 5-17	
3.	PRATEEK SEKSARIA i/b KASHANT KULKARNI for PET	ADVOCATE	

Common Order

TCP No.52/ 58,59,397-398/NCLT/MB/MAH/2014

TCP No.53/ 397-398/NCLT/MB/MAH/2014

TCP No.54/ 397-398/NCLT/MB/MAH/2014

At request of the parties, list this matter for hearing on 4.4.2017.

Sd/ -

B.S.V. PRAKASH KUMAR
Member (Judicial)

Sd/ -

V. NALLASENAPATHY
Member (Technical)